Central Administrative Tribunal Principal Bench: New Delhi



O.A. No.2084/2001

This the 19th day of August 2002 Hon'ble Shri V.K. Majotra, Member (A) Hon'ble Shri Shanker Raju, Member (J)

- 1. Customs & Central Excise
 Executive Officers (NG) Association
 Delhi Commissionerate, C.R. Building
 New Delhi.
 Through its, General Secretary
 Ravi Malik
- 2. Ravi Malik
 S/o late Shri Mahavir Singh
 R/o Village Rajpura,
 Shaziabad, U.P.

-Applicants

(By Advocate: None)

Versus

- 1. Union of India,
 Through Secretary,
 Govt. of India, Ministry of
 Finance, Department of
 Expenditure, New Delhi.
- 2. Chairman, Central Board of Excise & Customs, Department of Revenue, Ministry of Finance, North New Delhi.

-Respondents

(By Advocate: Shri R.R. Bharti)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

Applicants remained absent even on the last date of hearing i.e. on 9.7.2002. It appears they are not interested in pursuing this matter. The O.A. is, therefore, dismissed in default and for non-prosecution.

S.Rayn

(Shanker Raju) Member (J)

(V.K. Majotra)
Member (A)

cc.